

**OFFICE OF THE PR. DISTRICT AND SESSIONS JUDGE**  
**REASI**

**NO:-5/PDSJR**

**DATED:-17.04.2020**

**O R D E R**

Consequent upon the directions of the Hon'ble High Court of Jammu and Kashmir Vide Letter No 606/CPC/J dated 16.04.2020, the L'd Chief Judicial Magistrate Reasi, L'd. Sub judge/JMIC Katra and L'd. JMIC/Mahore are requested to submit the information regarding details of FIRs in which respective challans /final reports have not been presented till date. The information shall be submitted as per enclosed proforma to this office in the soft format (MS Word file) on email id: reasi-dc@jk.gov.in by 20<sup>th</sup> of April 2020 positively for onward submission to the Hon'ble High Court.

Encls:-

1. Hon'ble High Court Letter No 606/CPC/J dated 16.04.2020

Kamlesh Pandit  
Pr. District and Sessions Judge  
Reasi

Copy to:-

- 1.Registrar Genera(Officiating),Jammu and Kashmir High Court for information.
- 2.Registrar Computers Jammu and Kashmir High Court for information.
- 3.Secretary to Hon'ble Administrative Judge ,District Reasi for kind information of his Lordship.
- 4.System officer for uploading the same on District court website
- 5.Ofice file.

Pr. District and Sessions Judge

Reasi